

के नाम के साथ ब्रिटिश इंडिया शब्द जुड़े हुए हैं जैसे—ब्रिटिश इंडिया कारपोरेशन और ब्रिटिश इंडिया जरनरल इन्शोरेंस कम्पनी ; और

(ख) यदि हां, तो सरकार ऐसे नामों को बदलने का आदेश देने के लिये क्या कर रही है ?

वित्त मंत्री (श्री तिलक कृष्णमाचारी) :

(क) सरकार को इस प्रकार की कोई शिकायत प्राप्त नहीं हुई। स्वाधीनता के पश्चात् किसी भी कम्पनी को ब्रिटिश इंडिया शब्दों सहित नाम रखने की अनुमति नहीं दी गई। फिर भी स्वाधीनता से पूर्व की पंजीकृत कुछ कम्पनियों के नामों में ब्रिटिश इंडिया शब्द जड़े हुए हैं। इस प्रकार के नामों से इन शब्दों का हटाने के लिए वर्तमान कम्पनियों को बाध्य करने को शक्ति सरकार को प्राप्त नहीं है।

(ख) प्रश्न ही उपस्थित नहीं होता।

Rehabilitation of Oustees

1504. Shri Hem Raj: Will the Minister Irrigation and Power be pleased to state:

(a) whether the meeting of the Chief Ministers of Punjab, Himachal Pradesh and Rajasthan took place to finalise the rehabilitation of Oustees from the Pong Dam, Sutlej, Beas link and Harike Projects; and

(b) if so, the outcome thereof?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) No such meeting between the Chief Ministers of Rajasthan, Punjab and Himachal Pradesh has taken place. A meeting of the Committee of Direction comprising the Union Minister for Irrigation and Power and the Chief Ministers of Punjab and Rajasthan was, however, held 28-10-1964 to discuss certain aspects of the Colonisation Policy for the Rajasthan Canal Pro-

ject. It was decided to consider this matter further in another meeting.

(b) Does not rise.

मुगल गार्डन, राष्ट्रपति भवन

1505. श्री श्रींकार लाल बेरवा : क्या निर्माण तथा आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रपति भवन, नई दिल्ली के पीछे के बगीचे का नाम मुगल गार्डन रखा हुआ है जब कि मुगल सैकड़ों साल पहले रहते थे ;

(ख) यदि हां, तो क्या इस बगीचे के नाम को बदलने के बारे में सरकार कुछ विचार कर रही है, और यदि हां, तो कब तक ?

निर्माण और आवास मंत्री (श्री मेहरचन्द खन्ना) : (क) अपने ले-आउट के स्टाइल की वजह से ये मुगल गार्डन कहलाते हैं।

(ख) जी नहीं।

Hospitals

**1506. { Shri Gokulananda Mohanty:
Shri Hukam Chand
Kachhavaia:
Shri Bade:
Shri Onkar Lal Berwa:
Shri S. L. Verma:**

Will the Minister of Health be pleased to state:

(a) whether Government's attention has been drawn to the speech of the Prime Minister at the Medical Education Conference recently held at Delhi to the effect that "it was better to have fewer but fully equipped hospitals"; and

(b) if so, the steps Government propose to take to improve the standards of service in the existing hospitals and dispensaries?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) It is noted that shortage of doctors and nurses exist though training institutions have increased in number. It must be kept in mind also that inadequacies of facilities in hospitals arise from over-crowding. Emphasis is being laid on improving the standard of service in the existing hospitals and dispensaries and State Governments are trying to do so according to the resources available to them. Shortage of foreign exchange and money and trained man power have been the main difficulties in their way.

Central Government Health Scheme

1507. **Shri D. C. Sharma:** Will the Minister of Health be pleased to state:

(a) whether there is any proposal to extend the Central Government Health Scheme to the employees of the Delhi Administration;

(b) if so, the details thereof; and

(c) if not the steps proposed to be taken to give the benefit of medical aid to the said employees?

The Minister of Health (Dr. Sushila Nayar): (a) Yes.

(b) and (c). The employees of the Administration are entitled to medical benefits under the Central Services (Medical Attendance) Rules, 1944. The Central Government Health Scheme rules are expected to apply when the scheme is extended to them.

कोटा में कर-प्रपबंधन

1508. **श्री श्रीकार लाल बेरवा :** क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कोटा (राजस्थान) में एक आयकर अधिकारी ने एक फर्म

के दोहरे बही-खाते पकड़े हैं जिस से कि वह करों को चुगती थी ; और

(ख) अब उस फर्म के विरुद्ध क्या कार्यवाही की जा रही है ?

वित्त मंत्री (श्री तिमोतु कृष्णमाचारी):

(क) जी, हाँ ।

(ख) पकड़े गये बही-खातों की छानबीन हो रही है ।

Gold Smuggling

1509. **Shri P. C. Borooah:** Will the Minister of Finance be pleased to state:

(a) the number of cases of gold smuggling detected during 1962, 1963 and 1964 so far, and how far the incidence of gold smuggling has been brought down since the enforcement of the Gold Control Order; and

(b) the maximum and minimum prices of the gold during each of these years and how the prices of gold behaved with the enforcement of the Gold Control Order?

The Minister of Finance (Shri T. T. Krishnamachari): (a) The number of cases of gold smuggling detected and

the quantity seized have been as follows:—

Year	Number	Quantity Kilograms
1962	400	2638
1963	289	1024
1964*	526	1730

(*upto November)